

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 42(ND)11
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016**

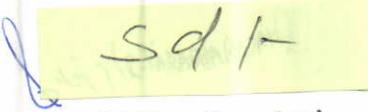
**NAME OF THE COMPANY: M/s Sh. Shiv Shankar Khadganat V/s. M/s. Shivam Adhesive
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

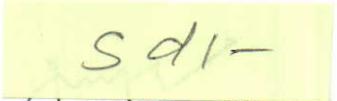
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	SARANSH GUPTA	ADVOCATE	For Resp 2-4	
2	R N Sharma		for petitioner	

ORDER

Learned counsel for the parties are present. Shri R.N. Sharma learned counsel for respondents 2 to 4 is present. Learned counsel has stated that C.P no. 129 of 2011 has been tagged with this application but the same is not listed today. Bench officer to verify the position and list on 6th Oct, 2016 for further consideration.


sd/-

(R.Varadharajan)
Member (Judicial)


sd/-

(Maharaj Krishan Hanjura)
Member (Judicial)